



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**  
www.rbi.org.in

RBI/2016-17/124

DCM (Plg) No.1256/10.27.00/2016-17

November 11, 2016

The Chairman / Managing Director/ Chief Executive Officer,  
Public Sector Banks/ Private Sector Banks / Foreign Banks/  
Regional Rural Banks / Urban Cooperative Banks/  
State Cooperative Banks

Dear Sir

**Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes –Limit for Withdrawal of Cash**

Please refer to our [circular DCM \(Plg\) No.1251/10.27.00/2016-17 November 10, 2016](#) on the captioned subject and see the following additional instructions in this regard:

2. Governments Departments may be allowed to draw cash beyond the stipulated limit of ₹ 10,000/-, in exceptional cases, only on production of evidence justifying their cash requirements in writing, at the discretion of an officer in the rank of General Manager and above.

Yours faithfully

(P Vijaya Kumar)  
Chief General Manager

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हिन्दी आसान हैडप्रेसका प्रयोग बढ़ा ,